

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**WEST ZONAL BENCH : Ahmedabad**  
**2nd Floor,Bahumali Bhavan Asarwa,Nr.Girdhar Nagar Bridge,Girdhar Nagar,**  
**AHMEDABAD-380004**  
**COURT NO. 1**

**Appeal No. E / 111-112 / 2010**

<b>Balaji Multiflex Pvt Ltd &amp; ors</b>	Applicant
G-1612, Gidc, Lodhika (metoda),	
Vs	
<b>C.C.E. &amp; S.T.,Rajkot</b>	Respondent

Appearance:

**For the Appellant : Sh. S. Bissa (Adv.)**

**For the Respondent : Sh. T.G. Rathod (AR)**

**CORAM:**

**Hon'ble Mr.Ramesh Nair,Member(Judicial)**

**Hon'ble Mr.Raju,Member(Technical)**

Date of Hearing : **26/02/2019**

**ORDER**

**Per :Ramesh Nair**

The Matter is adjourned to 27/03/2019

**Raju**  
**(Member (Technical))**

**Ramesh Nair**  
**(Member (Judicial) )**